

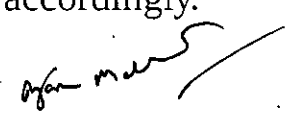
OFFICE OF THE DISTRICT & SESSIONS JUDGE, SIRSA.

ORDER

Keeping in view the prevailing conditions in Sirsa District arising out due to outbreak of Novel Corona Virus (COVID-19), it is ordered that this office orders bearing Endst.No.3997-4006 dated 26.04.2021 shall remain in force till 31.05.2021.

All concerned be informed accordingly.

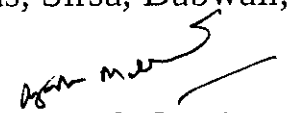
Dated: 07.05.2021.


District & Sessions Judge
Sirsa.

Endst.No. 4960-67 dated 07-05-2021

System Officer to upload the said order on official website of District Courts, Sirsa and copy is forwarded to the following for information.

- 1 The Registrar General, Punjab & Haryana High Court, Chandigarh.
- 2 All Judicial Officers posted in Sessions Division Sirsa.
- 3 Deputy Commissioner, Sirsa.
- 4 Superintendent of Police, Sirsa.
- 5 Superintendent, District Jail, Sirsa.
- 6 Civil Surgeon, Sirsa.
- 7 District Attorney, Sirsa.
- 8 Presidents, Bar Associations, Sirsa, Dabwali, Ellenabad & Rania.


District & Sessions Judge
Sirsa.